

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 121
IB-560/ND/2020

IN THE MATTER OF:

M/s Ajay Enterprises

... Applicant/Petitioner

Vs

M/s Sakha engineers Pvt Ltd

... Respondent

Order under Section 9 of IBC.

Order delivered on 11.12.2020

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None for the applicant. Due to technical issues, the documents and order cannot be seen.

List on 29.01.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)